



Recovery Division
Southern Regional Office

Tel: 044-2888 0222
Email ID: recoverysro@sebi.gov.in

Order releasing of Bank/Post office Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15210 & 15211 of 2026
Recovery Certificate No. 6713 of 2023

The Principal Officer/Chairman & Managing Director / CEO

All the Banks/Post Offices in India
NSDL/CDSL, Mumbai
All Mutual Funds
The Postmaster of all the Post Offices in India

1. Whereas **Recovery Certificate No. 6713 of 2023** dated **June 26, 2023** had been drawn up by the Recovery Officer, against **Babita Singaram (PAN - BTJPS5403E)** for a sum of **Rs. 5,31,000/-** along with interest and costs in respect of the said certificate in the above Recovery Proceedings.
2. And whereas Notice of Attachments in the above proceedings were issued vide AP No. **15210 & 15211 of 2026** dated **March 10, 2026** attaching the bank/post office accounts /demat accounts / mutual fund folios of the Defaulter;
3. And whereas SEBI has now recovered a sum of **Rs.6,18,810/-** (Rupees Six Lakhs Eighteen Thousand Eight Hundred and Ten only) which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank/Post office accounts/ Lockers, Demat Accounts and Mutual Fund Folios of **Babita Singaram (PAN - BTJPS5403E)** attached, if any, pursuant to the above said notice/s of attachments.

Given under my hand and seal at Chennai on this **March 25, 2026**.

Seal



Copy to:

Babita Singaram
1 & 2/9A, Abinav Palace, Jeth Nagar,
1st Main Road, R A Puram,
Chennai - 600028

Recovery Officer

मोहम्मद साजिद
MOHD SAJID
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai